GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 4609. TO BE ANSWERED ON WEDNESDAY, THE 24TH MARCH, 2021.

FALL IN FDI

4609. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether there has been a fall in FDI inflow during the last six years;
- (b) if so, the reasons therefor;
- (c) the details of FDI inflow during the said period, year-wise;
- (d) the steps taken by the Government to increase FDI inflow?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a) & (b): No, Sir. Foreign Direct Investments (FDI) inflow has in fact increased constantly from US\$ 45.15 billion in 2014-15 to US\$ 74.39 billion in 2019-20.
- (c): Financial Year wise details of FDI Inflow for the last six years and current year (upto December, 2020) are as under:-

S. No.	Financial Year	FDI inflow (in US\$ billion)
1.	2014-15	45.15
2.	2015-16	55.56
3.	2016-17	60.22
4.	2017-18	60.97
5.	2018-19	62.00
6.	2019-20	74.39
7.	2020-21 (April to December, 2020)	67.54

NOTE:- Figures are provisional subject to reconciliation with RBI, Mumbai.

- (d): Government reviews the FDI policy on an ongoing basis and makes significant changes from time to time, to ensure that India remains attractive & investor friendly destination. The following reforms have been undertaken by the Government recently across sectors:
 - i. 100% FDI has been permitted in Intermediaries or Insurance Intermediaries
 - ii. Government amended the extant FDI Policy to permit Foreign Investment(s) in M/s Air India Ltd. by NRIs, who are Indian Nationals, up to 100% under automatic route.
 - iii. FDI in defence sector is allowed up to 74% through automatic route (from earlier 49%) for companies seeking new industrial licenses. FDI beyond 74% and up to 100% will be permitted under Government route.
 - iv. This Department has released 'Consolidated FDI Policy Circular 2020' and amended the Standard Operating Procedure (SOP) for ease of processing FDI proposals
